

Nomination of cases by Hon'ble the Chief Justice on 23/02/2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. Appeal – 894/2011	Hon. Krishna Murari, J.	Spl. Appeal Section on 24/02/2016
2	Spl. Appeal – 810/2007	Hon. Krishna Murari, J.	Spl. Appeal Section on 24/02/2016
3	First Appeal – 315/1997	Hon. Tarun Agarwala, J.	First Appeal Section on 24/02/2016
4	W. P. - 20156/2015 (Recall Application)	Hon. Vikram Nath, J.	Writ C-II Section on 24/02/2016
5	W. P. - 1315/2004	Hon. Arun Tandon, J.	Writ C-II Section on 24/02/2016
In DB as a member			
6	Crl. Appeal- 5347/2010	Hon. N. A. Moonis, J.	Crl. Appeal (H) D.B. Section on 24/02/2016
Hon....., J.			
7	Crl.M.A.(u/s 482 Cr.P.C.) - 4633/2016	Hon. Pankaj Naqvi, J.	Listing Section on 23/02/2016
8	Bail - 4924/2016	Hon. V. P. Pathak, J.	Computer Fresh Section on 23/02/2016
9	Bail - 5038/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 23/02/2016
10	Bail - 12323/2015	Hon. Pankaj Naqvi, J.	Bail Section on 24/02/2016
11	Bail – 9728/2015 with Bail – 22431/2014	Hon. Ramesh Sinha, J.	Bail Section on 24/02/2016
12	Bail - 41531/2015	Hon. Harsh Kumar, J.	Bail Section on 24/02/2016
13	Bail – 39638/2014	Hon. Ramesh Sinha, J.	Bail Section on 24/02/2016
14	Bail – 17677/2014	Hon. Ramesh Sinha, J.	Bail Section on 24/02/2016
15	Bail – 12185/2011	Hon. Manoj Misra, J.	Bail Section on 24/02/2016
16	Crl.T.A. - 648/2015	Hon. K. N. Bajpayee, J.	Contempt Section on 24/02/2016
17	Crl.M.A.(u/s 482 Cr.P.C.) - 31824/2013	Hon. Ramesh Sinha, J.	482 Section on 24/02/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
18	W. P. - 7777/2016	Hon. Suneet Kumar, J.	Computer Fresh Section on 23/02/2016

19	Civil Revision – 14/2015	Hon. M. K. Gupta, J.	Spl. Appeal Section on 24/02/2016
20	W. P. - 57903/2012	Hon. Ran Vijai Singh, J.	Writ C-I Section on 24/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
24/02/2016